

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 195 of 2013, 177 & 178 of 2012**

**Dated : 12<sup>th</sup> February, 2014**

**In the matter of:**

**Appeal No 195 of 2013**

**Arun Kumar Datta** ... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja for R-2

**Appeal No. 177 of 2012**

**BSES Rajdhani Power Ltd.** ... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ... **Respondent(s)**

**Appeal No. 178 of 2012**

**BSES Yamuna Power Ltd.** ... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja

Counsel for the Respondent(s) :

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **19<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**